

- (vi) concept of 'all men all jobs' is being tried on experimental basis.
- (vii) improvement in availability and utilisation of Heavy Earth Moving Machinery by providing adequate Workshops support, improved management of spares and timely rehabilitation of equipment.
- (viii) Procurement of Heavy Barath Moving Machinery and other equipments are scrutinised closely so that additions to plant and machinery are minimised.
- (ix) special emphasis on underground mines to improve the productivity and profitability.
- (x) steps taken for maintaining better coordination with State Governments and also with appropriate authorities for acquisition of requisite land so that the mining activities can be taken as per schedule.
- (xi) capital expenditure reduction without impairing short term/long term production potential so that impact of interest and depreciation in the future cost of production is minimised.
- (xii) Periodical revision of price of coal/coke to neutralise the cost.

[*Translation*]

**Curtailment of Loan to Priority Sectors
by RRBs**

3102. SHRI VJOY KUMAR YADAV:
Will the Minister of FINANCE be pleased to state:

- (a) whether the loans provided by the

Regional Rural Banks to the priority areas is being curtailed;

(b) whether it is likely to have adverse impact on the public welfare services; and

(c) the steps taken by the Government to restore the loan provided by RRBs to priority sectors?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) There is no decision to curtail the loans provided by Regional Rural Banks under the priority sector.

(b) and (c). Do not arise.

[*English*]

Trading in Public Sector Bonds

3103. SHRI SARAT CHANDRA PAT-TANAYAK: Will the Minister of FINANCE be pleased to state:

(a) whether Nadkarni Committee has submitted its report on trading in public sector bonds and units of Mutual Funds;

(b) if so, the details thereof; and

(c) the action taken by the Government on the recommendations of the Committee?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) Yes, Sir.

(b) and (c). Nadkarni Committee has considered the various problems involved in regard to transactions in Public Sector Bonds and units of mutual funds. Various recommendations of this committee have been considered by the High Powered Committee on the Capital Market, which has *inter alia*,